- (b) if so, when it was done;
- (c) names of other countries which have so far given indications of joining such a club;
- (d) whether such a club has been formed; and
- (e) if so, the precise nature of its aims and objectives?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) to (e). The U.N. General Assembly requested the Secretary General under a resolution adopted on the 4th of December, 1961, to enquire into the conditions under which countries not possessing nuclear weapons might be willing to enter into specific undertakings to refrain from manufacturing or otherwise to receive nuclear weapons in their territories.

The Permanent Representative of India to the United Nations informed the Secretary General in the end of March, 1962, of India's declared intention of not manufacturing or accepting nuclear weapons and expressing willingness to enter into any general agreement or specific undertaking in this regard. A copy of the reply is laid on the Table of the House.

Many other States are also believed to have sent comments in sympathy with the spirit and intentions of the United Nations resolution, but a full statement of the replies received by the Secretary General has just been received and is under study. [See Appendix II, annexure No. 10]

## Czechoslovakian Delegation's visit to Kerala

Shri Warior:

Shri Vasudevan Nair:

Shri P. Kunhan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a Czechoslovakian delegation had visited

Kerala State in March, 1962 and investigated the possibility of setting up various types of industries; and

(b) whether the delegation or the State Government have submitted any report thereon?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) No, Sir. The delegation, however, made certain suggestions to the State Government for the expansion and modernisation of the Travancore Rubber Works, Trivandrum, and the two Ceramic Factories at Kundara. The suggestions are under the consideration of the State Government.

## रोजगार वप्तर

\*६४३. श्री भवत वर्शन : क्या अम स्रोर रोजगार मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि १६६१-६२ के वित्तीय वर्ष में कुछ नये रोजगार दफ्तर विभिन्न राज्यों में खोले गये हैं;
- (ख) यदि हां, तो वे किन-किन स्थानों पर खोले गये हैं ; ग्रीर
- (ग) वर्ष १६६२–६३ मे ये दफ्तर किन-किन स्थानों पर खोले जायेंगे ?

भम एवं रोजगार मंत्रालय में श्रम मंत्री (श्री हायी) : (क) जी हां।

- (ख) विवरण सभा की मेज पर रख दियागयाहै। [वेक्सिये परिभिष्ट २, ग्रनुबन्ध संख्या ११ ।]
- (ग) स्थानों का पता नहीं है क्योंकि इस सम्बन्ध में निर्णय लेने की जिम्मेवारी मलन: राज्य सरकारों की है।